

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1304/1998

New Delhi this the 30th day of July, 1998.

(2)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Ashok Kumar Sagar S/O Sukhbasi Lal,
R/O B-178, Delhi Admn. Flats,
Timarpur, Delhi. ... Applicant

(By Shri Sarvesh Bisaria, Advocate)

-Versus-

1. Lt. Governor through
Chief Secretary,
Govt. of NCT of Delhi,
5, Sham Nath, Marg, Delhi.
2. Secretary (Health & Family Welfare),
Govt of NCT of Delhi,
Sham Nath Marg, Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Learned counsel for the applicant is permitted
to withdraw this application with liberty to file a
fresh application.

KM
(K. M. Agarwal)
Chairman

RKA
(R. K. Ahooja)
Member (A)

/as/